GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

LOK SABHA UNSTARRED QUESTION NO- 1286 ANSWERED ON 08/12/2025

Primary and Higher Education under NEP 2020

1286. Shri Adhikari Soumendu:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the Government proposes compulsory primary and higher education system under National Education Policy (NEP) 2020 in the country;
- (b) if so, the time by which education system is likely to come into complete effect;
- (c) whether each and every school have to get individual State registration and board affiliation with single entity under NEP 2020 policy rules and law; and
- (d) if so, the details thereof along with the time by which the schools which are running/operating under single school name and single registration with single UDISE in different places should constitute/rename with new name for registration and affiliation under single individual identity thereto?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF EDUCATION

(SHRI JAYANT CHAUDHARY)

(a) to (d): National Education Policy (NEP) 2020 envisages modification of the extant 10+2 structure in school education with a new pedagogical and curricular restructuring of 5+3+3+4 covering ages 3-18. Accordingly, the curricular and pedagogical structure and the curricular framework for school education is to be guided by a 5+3+3+4 design, consisting of the Foundational Stage (3 years of Anganwadi/preschool + 2 years in primary school in Grades 1-2; both together covering ages 3-8), Preparatory Stage (Grades 3-5, covering ages 8-11), Middle Stage (Grades 6-8, covering ages 11-14), and Secondary Stage (Grades 9-12 in two phases, i.e., 9 and 10 in the first and 11 and 12 in the second, covering ages 14-18).

Additionally, the National Curriculum Framework for the Foundational Stage (NCF-FS) and National Curriculum Framework for School Education (NCF-SE) has been launched by the Department of School Education and Literacy. NEP 2020 provides different timelines

as well as principles and methodology for its implementation. It also envisions operationalization of the entire policy in the decade of 2030-40, following which another comprehensive review will be undertaken.

Further, Education is in the concurrent list of the constitution and majority of the schools are under the administrative domain of the respective State and UT Government. The registration of the state schools and their affiliation with the respective Boards comes under the purview of the respective State and UT Government. Furthermore, the major responsibility of implementation of NEP 2020 following prescribed norms and standards also falls under the domain of the respective States and UT Governments.

UDISE+ is a unified platform, facilitating streamlined data reporting by schools providing formal as well as special education that are recognized by the government, and affiliated to recognised state, national, international or private school education boards (such as CBSE, ICSE, Cambridge etc.). It was developed with the objective to collate credible and comparable information collected using a standardized 'Data Capture Format' across the country through online, real-time mode in an efficient manner. This comprehensive school education database is monitored and maintained at block, district, state, and national levels.
